

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No. 01 of 2023, I.A. No. 02 of 2024 and I.A. No. 03 of  
2024 in RSA/105/2023(Filing No.)**

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

*VERSUS*

LAKPA SHERPA AND OTHERS

RESPONDENTS

**Date: 29.11.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicants	Ms. Puja Kumari Singh, Advocate on behalf of Mr. Sajal Sharma, Advocate (Legal Aid Counsel).
For Respondents R-1	Mr. N. Rai, Senior Advocate. Ms. Tara Devi Chettri, Advocate.

R-2, R-3, R-4 & R-5 None present.

**ORDER**

Learned Senior Counsel for the Respondent No.1 submits that response to I.A. No.02 of 2024 and I.A. No.03 of 2024 has been filed on 28-11-2024.

Learned Counsel appearing on behalf of Mr. Sajal Sharma, Learned Counsel for the Applicants verbally seeks time on grounds that the Counsel on record is out of station on medical treatment.

Not opposed.

Considered and ordered accordingly.

In view of the intervening Winter Vacation, list thereafter.

**Judge**  
29.11.2024